

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **13.09.2023** (WEDNESDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)  
**10:30 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal , Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 7/2023 For Stay IA No. 45/2023	M/s Mayuras Industrial Services Vs S R Shriraam Shekher & Anr	Mr. P Ulaganathan, Mr. AG Sathyanarayana	Mr. Gautam S. Raman Mr. C Seethapathy-R2

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By the order of Hon'ble Member (J)

(Chennai Bench)

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